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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/2016
NAME OF THE PETITIONER(S) : S. ALAGURAJAN
NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
(1)	Ciba Vishnu G.V.P. Sai Vihar	Counsel for Petitioner	Sai Vihar
2)	K. RAMANJAN & G.V. MOHAN KUMAR	Counsel for Respondent No. 7	G. V. Mohan
3)	Kannan P.T. for M/s Fox Mardel & Associate	Counsel for Respondents No. 1-3, 8 & 9	Kannan P.T.
4)	V.M. KARTHIK Ramalingam & Associates	Counsel for 4 th Respondent	V.M. Kartik

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)